

**CENTRAL ADMINISTRATIVE TRIBUNAL****CHANDIGARH BENCH****O.A. No.060/00144/2020**

Chandigarh, this the 13th February, 2020

HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)

1. S. Rajan Chellappa, aged 36 years, S/o Sh. A. Solaiyan.
2. Sandeep Negi, aged 38 years, S/o Sh. Ravinder Negi.
3. Rati Sikha, aged 37 years D/o Sh. Satish Kumar
4. Md. Hasan Manzer, aged 38 years S/o Late Sh. Abdul Alim Siddiqui.
5. Lokesh Bhardwaj, aged 37 years, S/o Sh. Kuldeep Bhardwaj.
6. Ajit Kumar, aged 36 years, S/o Sh. Ramanand Prasad.

All working as Senior Physiotherapist, Group 'A', Department of Physical and Rehabilitation Medicine (PRM), Post Graduate Institute of Medical Education and Research, Sector 12, Chandigarh-160012.

....Applicants

(BY: MR. R.K. SHARMA, ADVOCATE)

Versus

1. Union of India through Secretary to Government of India, Ministry of Health and Family Welfare, Nirman Bhawan, New Delhi – 110001.
2. Post Graduate Institute of Medical Education and Research, Sector 12, Chandigarh, through Director – 160012.
3. Secretary to Government of India, Ministry of Finance, Department of Expenditure, New Delhi – 110001.

... .Respondents**O R D E R(Oral)****SANJEEV KAUSHIK, MEMBER (J):**

1. MA No. 060/00254/2020 is allowed and the applicants are permitted to join together to file this O.A.



2. Learned counsel submitted that since the representation dated 20.07.2018 (Annexure A-26) seeking removal of anomaly/disparity in Pay-band and status of the cadre of the applicants is pending consideration, therefore, a direction be issued to the respondents to consider and decide their claim in accordance with law, within some time bound manner.
3. Considering the limited prayer made on behalf of the applicants, the O.A. is disposed of, in limine, without commenting anything on merit, with a direction to the Competent Authority to whom the indicated representation (Annexure A-26) is addressed, to consider and decide the same in accordance with law, by passing a reasoned and speaking order within a period of two months from the date of receipt of a copy of this order. A copy of the order so passed be duly communicated to the applicants. No costs.

**(Sanjeev Kaushik)
Member (J)**

Place: Chandigarh
Dated: 13.02.2020

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